

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

(IB)-382(ND)/2018

In the matter of:

Abhipra Steel Tech Pvt. Ltd.

... Applicant

Vs.

P.K. Tubes & Fitting Pvt. Ltd.

...Respondent

SECTION: Under Section 9 of IBC

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 23.04.2018

For the applicant

Mr. Sumit Bhadona & Mr. Sourabh
Gupta, Advs.

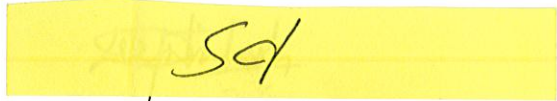
For the Respondent

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ORDER

Ld. Counsel for the applicant states that service affidavit has been filed and another application before the same corporate debtor is appearing on 11th May, 2018. Hence this also may be allowed to be placed with said application. For further consideration on 11th May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**